

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.04.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 352 of 2022	Ashwani Atrish [Ex-Director Grades Entertainments Pvt. Ltd.] Vs. Paras Art Studio & Ors.	Akhilesh Kumar	Pulkitesh Tiwari Bency Ramakrishnan Akash Menon-R5 Rajat Chaudhary-R6

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 230 of 2022	Ramesh Chander Agarwala Vs. State Bank of India & Anr. With	Saurabh Jain	Om Narayan Rai Mohit Seth-R1
3.	Comp. App. (AT) (Ins) No. 231 of 2022	Pankaj Lohariwal Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Rai Mohit Seth-R1
4.	Comp. App. (AT) (Ins) No. 381 of 2022	Salem Stainless Steel Suppliers Pvt. Ltd. Vs. Rajubhai Patel (Resolution Professional of Cooltech Containers Pvt. Ltd.)	Charu Sachdev	
5.	Comp. App. (AT) (Ins) No. 383 of 2022	Shailesh Verma Resolution Professional of Lavasa Corporation Ltd., DASVE Convention Center Ltd., Warasgaon Assets Maintenance Ltd., DASVE Retail Ltd., and Warasgaon Power Supply Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Ajoy Roy	
6.	Comp. App. (AT) (Ins) No. 384 of 2022	Samyak Projects Pvt. Ltd. Vs. Ansai Housing Ltd.	Sandeep Bhuraria	Vikas Tiwari
7.	Comp. App. (AT) (Ins) No. 386 of 2022	SPBP Holding Pvt. Ltd. Shareholder of Aryavrat Trading Pvt. Ltd. Vs. Dena Bank & Anr.	Aastha Mehta	

8.	Comp. App. (AT) (Ins) No. 387 of 2022	Edelweiss Asset Reconstruction Company Ltd. Vs. Modern Dairies Ltd.	Kuasliik Mishra	
9.	Comp. App. (AT) (Ins) No. 388 of 2022	Ta Genco Ltd. Vs. Bank Of Baroda & Anr.	Mehak Khurana	
10.	Comp. App. (AT) (Ins) No. 389 of 2022	Manoj Roy Through Poa Holder Arun Roy Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd.	Abhay P. Singh	
11.	Comp. App. (AT) (Ins) No. 396 of 2022 (With Defects)	CFM Asset Reconstruction Pvt. Ltd. Vs. SS Natural Resources Pvt. Ltd. & Anr.	Misha	
12.	Comp. App. (AT) (Ins) No. 400 of 2022	Anand Divine Developers Pvt. Ltd. Vs. ICICI Prudential Venture Capital Fund Real Estate Scheme	Kartik Nayar	
13.	Comp. App. (AT) (Ins) No. 401 of 2022	Rakesh Gupta & Anr. Vs. Mahesh Bansal Resolution Professional Gupta Marriage Hall Pvt. Ltd.	Ashish Choudhury	
14.	Comp. App. (AT) (Ins) No. 402 of 2022	Satya Narayan Gupta Vs. Yaduka Financial Services Limited & Anr.	Naresh Kr. Sejvani	
15.	Restoration Application No. 2 of 2022 in Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand-RP

For Admission (After Notice)

16.	Comp. App. (AT) (Ins) No. 697 of 2020	Jaypee Infratech Ltd. Through Its Interim Monitoring Committee Represented by Duly Authorised Secretary Anuj Jain (Erstwhile Interim Resolution Professional) Vs. JC World Hospitality Pvt. Ltd. Through Its Resolution Professional & Ors. With	Sumant Batra	Pooja M Saigal Ansal Bajaj Vaibhav Tyagi
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17.	Comp. App. (AT) (Ins) No. 433 of 2021	Jaypee Infratech Ltd. Through its Interim Resolution Professional Mr. Anuj Jain Vs. JC World Hospitality Pvt. Ltd. Through its Resolution Professional Mr. Manish Gupta	Karan Kohli	Pooja Saigal Shantanu Chaturvedi Anshul Bajaj Vaibhav Tyagi-R1
18.	Comp. App. (AT) (Ins) No. 373 of 2021	Anil Chhabria Vs. Beacon Truteeship Ltd. & Anr.	Kumar Anurag Singh	Sneha Jaisingh Amogh Joshi-R1 S. Gopal Krishnan-R2
19.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand
20.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barna	Abhijit Sarkar-R2
21.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors.	Abhishek Prasad	Abhijit Sarkar-R1-R9
22.	Comp. App. (AT) (Ins) No. 998 of 2021	New okhla Industrial Development Authority Vs. Abhishek Anand	Sourav Roy	Mrityunjay Kumar
23.	Comp. App. (AT) (Ins) No. 1051 of 2021	Jalesh Kumar Grover Resolution Professional AKME Projects Ltd. Vs. Committee of Creditors of AKME Projects Ltd.	Abhishek Anand	
24.	Comp. App. (AT) (Ins) No. 1087 of 2021	Anil Soni Vs. KM Fincorp LLP & Anr.	Vipul Ganda	Nilesh Deep-R1 Sanjay Kumar-R2
25.	Comp. App. (AT) (Ins) No. 82 of 2022	Mohanlal Ayyapan Pillai Founder and Manging Director Virgo Marine Shipyards Private Ltd. Vs. Virgo Marine Shipyards Private Ltd. Through its Interim Resolution Professional, Shivam Raju Palvesam & Ors.	Pooja Mahajan	Shivan Raju Palavesam-R1 Prabhat Shetty-R4

26.	Comp. App. (AT) (Ins) No. 124 of 2022	Atiuttam Prasad Singh Liquidator SNS Diagnostics Ltd. Vs. Utsav Securities Pvt. Ltd.	Mohd. Nazim Khan	S P Singh
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For Hearing

27.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr. With	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
28.	Comp. App. (AT) (Ins) No. 1011 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand Dinkar Singh Gagan Garg Rohit Singh-R2

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar